

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4592**  
TO BE ANSWERED ON 20.03.2020

**BETI BACHAO BETI PADHAO**

+4592.SHRI DHARMENDRA KASHYAP:  
SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Beti Bachao Beti Padhao Scheme has been successful in establishing the improvement in Child Sex Ratio as a National Agenda and if so, the details thereof along with the manner in which the said scheme has benefited the girl child;
- (b) whether the Government has also identified specific districts in all States under this scheme and if so, the details thereof and the districts selected in Tamil Nadu along with financial allocation made by the Government, State-wise including Tamil Nadu; and
- (c) the number of beneficiaries enrolled under the scheme, district/constituency-wise including Bareilly and Aonla in Uttar Pradesh?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Beti Bachao Beti Padhao (BBBP) Scheme aims to improve declining Child Sex Ratio in the country and create an enabling environment for the education of girl child which requires long-term attitudinal change. The Scheme acknowledges Sex Ratio at Birth (SRB) trends as a monitorable target. As per Health Management Information System (HMIS) reports of Ministry of Health & Family Welfare (MoHFW), SRB has improved from 918 in 2014-15 to 931 in 2018-19.

(b) The Beti Bachao Beti Padhao Scheme, a central sector scheme, is being implemented in all 640 districts (as per census 2011) of the country w.e.f. 08th March, 2018. Out of 640 districts, 405 gender critical districts worst in CSR including 11 districts of Tamil Nadu are covered through Multi-sectoral intervention and Media & Advocacy and the remaining 235 districts including 21 districts of Tamil Nadu are covered through Media & Advocacy outreach only. The details of number of districts covered through Multi-sectoral intervention and Media & Advocacy in all States/UTs including Tamil Nadu are at Annexure-1 List of the Districts covered under BBBP in Tamil Nadu is at Annexure-II. The financial allocations made to the States/UTs including Tamil Nadu are at Annexure - III.

(c) BBBP is an awareness campaign to sensitize public and to induce change in mindset of people towards valuing the girl child and her education. To sensitize the masses, Nation-wide media campaign (360 degree approach) is implemented across the country to address and engage with everyone at community and society level. 68 Districts in Uttar Pradesh are covered under Multi-Sectoral Intervention and Media & Advocacy and 3 Districts are covered under Media & Advocacy only. List of the Districts covered under BBBP in Uttar Pradesh is at Annexure-IV. Various activities undertaken in district/constituency of Bareilly and Aonla in Uttar Pradesh include organizing cultural programmes, celebration of birth of girl child, rallies, prabhatpheri, signature campaign and celebration of Girl child day etc.

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**Annexure – I**

Statement refers to in reply to Part (b) of Lok Sabha Un-Starred Question No. 4592 due for answer on 20.03.2020 regarding Beti Bachao Beti Padhao raised by Shri Dharmendra Kashyap and Shri P. Raveendranath Kumar, Hon.ble M.Ps. (LS).

State/UT-wise list of number of districts identified for implementing the Beti Bachao Beti Padhao Scheme.

S.N.	State/UT	Districts under Multi Sectoral Intervention	Districts under Advocacy and Media Campaign	Total no. of Districts
1	Andaman& Nicobar	1	2	3
2	Andhra Pradesh	8	5	13
3	Arunachal Pradesh	6	10	16
4	Assam	3	24	27
5	Bihar	17	21	38
6	Chandigarh	1	0	1
7	Chhattisgarh	2	16	18
8	Dadra & Nagar Haveli	1	0	1
9	Daman & Diu	2	0	2
10	Goa	1	1	2
11	Gujarat	22	4	26
12	Haryana	21	0	21
13	Himachal Pradesh	8	4	12
14	Jharkhand	12	12	24
15	Karnataka	5	25	30
16	Kerala	1	13	14
17	Lakshadweep	1	0	1
18	Madhya Pradesh	42	8	50
19	Maharashtra	31	4	35
20	Manipur	8	1	9
21	Meghalaya	2	5	7
22	Mizoram	2	6	8
23	Nagaland	7	4	11
24	NCT of Delhi	9	0	9
25	Odisha	15	15	30
26	Puducherry	1	3	4
27	Punjab	20	0	20
28	Rajasthan	33	0	33
29	Sikkim	1	3	4
30	Tamil Nadu	11	21	32
31	Telangana	8	2	10
32	Tripura	1	3	4
33	Uttar Pradesh	68	3	71
34	Uttarakhand	13	0	13
35	*UT of Jammu & Kashmir	20	0	20
36	*UT of Ladakh	1	1	2
37	West Bengal	0	19	19
	Total	405	235	640

\* Parts of erstwhile Jammu & Kashmir State.

**Annexure-II**

Statement refers to in reply to Part (b) of Lok Sabha Un-Starred Question No. 4592 due for answer on 20.03.2020 regarding Beti Bachao Beti Padhao raised by Shri Dharmendra Kashyap and Shri P. Raveendranath Kumar, Hon,ble M.Ps. (LS).

**List of Districts covered under BBBP in Tamil Nadu**

<b>Districts Selected under Multi-Sectoral Interventions along with Media and Advocacy (11)</b>	<b>Districts Selected under Media and Advocacy (21)</b>
Cuddalore, Ariyalur, Dharmapuri, Namakkal, Salem, Perambalur, Viluppuram, Tiruvannamalai, Thiruvallur, Tiruchirappalli, Chennai	Krishnagiri, Madurai, Dindigul, Theni, Karur, Vellore, Tiruppur, Erode, Virudhunagar, Coimbatore, Thanjavur, Thiruvarur, Nagapattinam, Kancheepuram, Sivaganga, Pudukkottai, Tirunelveli, Ramanathapuram, Thoothukkudi, Kanniyakumari, The Nilgiris

**Annexure –III**

Statement refers to in reply to Part (b) of Lok Sabha Un-Starred Question No. 4592 due for answer on 20.03.2020 regarding Beti Bachao Beti Padhao raised by Shri Dharmendra Kashyapand Shri P. Raveendranath Kumar, Hon,ble M.Ps. (LS).

State/UT-wise status of financial allocation made under the BBBP Scheme during the years from 2017-18 to 2019-20:

S.N.	State/UT	Total Fund Available (Rs in lakh)		
		2017-18	2018-19	2019-20
1	Andaman & Nicobar	32.49	25.00	25.00
2	Andhra Pradesh	32.51	196.50	200.00
3	Arunachal Pradesh	32.51	170.87	197.30
4	Assam	32.51	25.00	86.65
5	Bihar	32.51	418.00	421.50
6	Chhattisgarh	47.00	49.50	50.00
7	Chandigarh	19.53	20.18	23.50
8	Dadar& Nagar Haveli	32.51	16.40	16.40
9	Daman and Diu	26.50	39.06	50.00
10	Delhi	221.73	261.95	232.21
11	Goa	24.11	3.62	25.00
12	Gujarat	280.24	588.48	699.88
13	Haryana	570.66	534.36	520.17
14	Himachal Pradesh	97.52	252.59	215.32
15	Jammu & Kashmir	298.62	422.90	472.97
16	Ladhak	0.00	25.00	45.73
17	Jharkhand	32.51	313.37	298.95
18	Karnataka	13.75	140.78	125.00
19	Kerala	27.56	23.50	25.00
20	Lakshadweep	150.46	24.00	25.00
21	Madhya Pradesh	424.46	1021.93	1114.90
22	Maharashtra	44.95	799.74	802.33
23	Manipur	32.51	269.45	398.55
24	Meghalaya	32.51	24.70	50.00
25	Mizoram	32.51	100.00	75.00
26	Nagaland	32.51	295.52	279.06
27	Odisha	30.01	119.63	150.00
28	Puducherry	600.61	25.00	25.00
29	Punjab	421.55	554.71	634.48
30	Rajasthan	48.76	857.64	842.89
31	Sikkim	30.88	50.00	50.00
32	Tamil Nadu	31.51	446.78	324.31
33	Telangana	0.00	217.20	309.42
34	Tripura	661.35	25.00	25.00
35	Uttar Pradesh	167.94	1798.05	1730.66
36	Uttarakhand	4597.21	323.45	445.20
	Total	9194.42	10479.84	11012.37

**Annexure-IV**

Statement refers to in reply to Part (c) of Lok Sabha Un-Starred Question No. 4592 due for answer on 20.03.2020 regarding Beti Bachao Beti Padhao raised by Shri Dharmendra Kashyap and Shri P. Raveendranath Kumar, Hon.ble M.Ps. (LS).

**List of Districts covered under BBBP in Uttar Pradesh**

<b>Districts Selected under Multi-Sectoral Interventions along with Media and Advocacy (68)</b>	<b>Districts Selected under Media and Advocacy (3)</b>
Baghpat, Gautam Buddha Nagar, Ghaziabad, Meerut, Bulandshahr , Agra, Muzaffarnagar, Mahamaya Nagar, Jhansi, Mathura, Etawah, Aligarh, Etah, Firozabad, Jalaun, Bijnor, Mainpuri, Hamirpur, Saharanpur, Farrukhabad, Mahoba, Kanpur Nagar, Varanasi, Allahabad , Kanshiram Nagar, Auraiya, Kanpur Dehat, Kannauj, Budaun, Hardoi, Ballia, Mirzapur, Banda, SantRavidas Nagar (Bhadohi), Shahjahanpur, JyotibaPhule Nagar, Bareilly, Chitrakoot, Fatehpur, Ghazipur, Gorakhpur, Chandauli, Pilibhit, Lucknow, Moradabad, Lalitpur, Pratapgarh, Jaunpur, Azamgarh, Unnao, Kheri, Sultanpur, Kaushambi, Sonbhadra, Deoria, Gonda, Mau, Rae Bareli, Shrawasti, Kushinagar, Basti, Sitapur, Mahrajganj, Faizabad, Ambedkar Nagar, Bara Banki, Bahraich, Siddharthnagar	Rampur, SantKabir Nagar, Balrampur